

GOVERNMENT OF JAMMU AND KASHMIR

DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS

(Power Section) Civil Secretariat

Srinagar/Jammu

/380132/2024

Notification

Jammu, the 23rd April, 2024

S.O. 264 .- In exercise of the powers conferred under sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint as annexed Annexure "A" mentioned officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Shopian.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/20/2021-10

Dated :- 23-04-2024

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Chief Electoral Officer, J&K.
3. Divisional Commissioner, Kashmir.
4. District Election Officer, Shopian. This is with reference to letter No. DEO/SPN/24/211-13 Dated:-20-04-2024
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

Senior Law Officer 23.4.2024
Department of Law, Justice and P.A



380132/2024

| S.No. | Name of officer | Designation/ Jurisdiction |
|-------|----------------------|---------------------------|
| 1. | Arshid Ahmad Pal | HDO, Shopian |
| 2. | Shakeel Ahmad | AEE, KPDCL, Shopian |
| 3. | Talib Hussain | AEE, KPDCL, Shopian |
| 4. | Ab. Rashid Reshi | HDO, Zainapora |
| 5. | Mushtaq Ahmad Shah | DTO, ACHD, Zainapora |
| 6. | Shahid Hussain Kumar | JE, KPDCL, Gagran |
| 7. | Mohd Amin Dar | ZPEO, Shopian |
| 8. | Zubair Ahmad Bhat | AE, R&B, Div. Shopian |
| 9. | Abid Hussain Thoker | AE, R&B, Div. Shopian |
| 10. | Syed Raiees | JAEO, Turkawangan |